NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CP No. 130 (ND)/2014

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Ms. Veena Singh Vs. M/s Hawk Eye Protection & Detective Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

None

For the Respondent(s): None

ORDER

The matter had been sent to the Mediation Cell for a possible compromise. None is present before this Bench today.

In the interest of justice adjourned to 9th February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)